

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS) /34/09

Jaipur, Dated 04/03/2009

1. The transfer / posting of Shri Jagmohan Agarwal-I from the post of ACJM (Economic Offences), Jaipur City to ACJM, Kishangarhbas (Alwar) made vide Order No. Estt.(RJS)29/09 dated 2.3.2009 is hereby cancelled with immediate effect.
2. Shri Yogendra Sharma, presently posted as Additional Civil Judge (Sr.Dn.) & Additional Chief Judicial Magistrate No. 10, Jaipur City, is hereby transferred and posted as ACJM No.1, Bikaner vice Shri Sanjeev Mago (Under transfer).
3. The transfer / posting of following RJS officers in the rank of ACJM made vide Order No. Estt.(RJS)29/09 dated 2.3.2009 are hereby modified as under :-

S.No.	Name of officer SARVA SHRI	From	To	Vice SARVA SHRI
1	Rakesh Katara	ACJM, Jhunjhunu	ACJM No.1, Behror (Alwar)	Gajendra Pal Mogha
2	Laxman Singh	ACJM, Sagwara(Dungarpur)	ACJM, Kishangarhbas(Alwar)	Onkar Tyagi
3	Sanjeev Mago	ACJM No.1, Bikaner (Under Transfer)	ACJM No.10, Jaipur City	Yogendra Sharma

NOTE: The officers are directed to handover/takeover charge in accordance with Order No. 24/PI dated 23.11.1998.

BY ORDER,

2/4.3.09

REGISTRAR (ADMN.)